

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 367/2018

UDAI PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajiv Kumar, Adv.
Mr. D.P. Mohanty, Adv.
Mr. Satish Pandey, Adv.
Mr. Kusum Chaudhary, AOR

For Respondent(s)

Ms. Mansa Singh, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court as well as Trial
Court. Reminder be issued.

List again on 1.10.2018.

KAPIL MEHTA
Registrar
9.8.2018

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